



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WA/145/2021 FIXED	YATOP JERANG AND 6 ORS. Versus ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
HEARING				
2	WP(C)/1414/2024 PART-HEARD, FIXED	SMTI MONI GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
3	WITH WP(C)/1591/2024	DHRUBAJYOTI NATH AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.
4	WP(C)/6628/2018 FIXED, WITH WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015 (ALL DISPOSED OF)	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
5	WITH WP(C)/3102/2012	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
6	WITH WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	WITH MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION

7	WITH WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
8	WITH WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
9	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
10	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
11	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
12	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
13	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
14	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
15	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
16	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
17	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
18	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI

19	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
20	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
21	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
22	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
23	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
25	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
26	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
27	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
28	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
29	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI

30	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
31	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
32	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
33	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
34	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
35	WITH WP(C)/6608/2018	PURBANACHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
36	WP(C)/5866/2021	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
37	WA/55/2022 CAVT./775/2021	THE STATE OF ASSAM, Versus DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR
38	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
40	WA/74/2023	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
41	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE

42	WA/172/2023	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
43	WP(C)/5899/2023 FIXED	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST
44	WA/221/2024 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MR. S BAROOAH	08-11-2024	To	17-11-2024
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19)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
20)	MR B D DAS	13-11-2024	To	16-11-2024
21)	MR A R BHUYAN	11-11-2024	To	29-11-2024
22)	MR G GOSWAMI	15-11-2024	To	20-11-2024
23)	MR B K KAR	12-11-2024	To	23-11-2024
24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,12th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3572/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
2	WP(C)/5713/2024 FIXED	DR. HASHMAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
ORDER (STAY VACATING)				
3	I.A.(Civil)/2530/2024 FIXED in WP(C)/8448/2019	MOHIDUL ISLAM Versus SUKLAL DEBNATH AND 5 ORS B	MR A ALIM SK	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR S R NAWAZ MR S A REEYAZ SC, BTC
	WITH WP(C)/8448/2019	SUKLAL DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR A ALIM SK(R-6) SC, BTC
ADMISSION				
4	WP(C)/1482/2021 FIXED	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
5	WP(C)/4024/2021 FIXED	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE

	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
6	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
7	WP(C)/7030/2022 B/O	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA (R-6) K. KALITA (R-6) P BORA (R-6)
8	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
9	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
10	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
ORDERS				
11	Cont.Cas(C)/50/2021 B/O	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS AND ANR.	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. S BORA
12	WITH WP(C)/403/2017	SMT. KUSUM KALITA Versus THE STATE OF ASSAM and 4 ORS.	MR.P KATAKI MRM HALOI	SC, EDUCATION
13	WP(C)/4516/2022 FIXED	REKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	MR. B CHAKRAVARTY(R-5) A SARMA (R-5) SC, EDU SC, K A A C
14	WP(C)/6893/2023 B/O	SANJEET KUMAR BORAH Versus THE UNION OF INDIA AND 11 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MRS. R DEVI (r-1) DY.S.G.I. SC, ASSAM UNIVERSITY
HEARING				
15	WP(C)/926/2015 WITH WP(C)/2006/2013 (D/O), FIXED	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR. S NATH (R-8,9) MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
16	WP(C)/6002/2017 FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
17	WP(C)/1090/2022	DILIP DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U

18	WP(C)/6604/2022	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
19	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
20	WP(C)/1036/2023 FIXED	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU

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25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3428/2024	SHRI PRADIP DAS AND 6 ORS. Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
2	Bail Appln./3430/2024	MD DULAL BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
3	Bail Appln./3433/2024	CHIRANJIB SARKAR Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
4	Bail Appln./3434/2024	SANJAY DODUM Versus THE STATE OF ASSAM	MR. B. DAS MR. P GOGOI	PP, ASSAM
5	Bail Appln./3435/2024	MANAKH PRATIM BARUAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
MOTION				
6	AB/2914/2024 FIXED.	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. S I TALUKDAR	PP, ASSAM
7	AB/2962/2024	SRI AMRIT ADHIKARI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	PP, ASSAM
8	AB/2964/2024	DEEPAK CHETRY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS MR. J BARMAN MR D J BORO	PP, ASSAM
9	AB/2969/2024	SALAM AHMED@ ASHIQUE AHMED Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	PP, ASSAM
10	AB/2972/2024	INAMUL HUSSAIN @ INAMUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM

11	AB/2973/2024	SHAHA ALOM SK @ SAH ALOM AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
BAIL HEARING (BA)				
12	Bail Appln./1289/2024 WITH CASE RECORD(SCANNED COPY)	RAFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
13	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
14	Bail Appln./1697/2024	ALI SAHEB Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
15	Bail Appln./1781/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL JALIL Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
16	Bail Appln./2107/2024 WITH CASE RECORD(SCANNED COPY)	GULFAM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
17	Bail Appln./2248/2024 WITH CASE RECORD(SCANNED COPY)	PURUSHOTAM KUMAR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
18	Bail Appln./2476/2024 WITH CASE RECORD(SCANNED COPY)	SANDIP DAS Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
19	Bail Appln./2631/2024	JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
20	Bail Appln./2690/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SANJAY RAM Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM MS P MEDHI	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
21	Bail Appln./2844/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. AZAHARUL ISLAM @ AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
22	Bail Appln./2895/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
23	Bail Appln./2907/2024 FIXED	BANIJ ALI @ BANIS ALI Versus THE STATE OF ASSAM AND ANR.	MR N AHMED S BASUMATARY	PP, ASSAM
24	Bail Appln./2910/2024	MOKTADUL RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. A A SIKDAR MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
25	Bail Appln./2911/2024 WITH CASE RECORD(SCANNED COPY)	RAJ RAM SINGH Versus THE STATE OF ASSAM AND ANR	MR. S Z SHEIKH P J DAS	PP, ASSAM
26	Bail Appln./3231/2024 FIXED	MD IKRAMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	MR W R MEDHI(R-2) MR P TALUKDAR (R-2) PP, ASSAM
27	Bail Appln./3250/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RUSTAM ALI Versus THE STATE OF ASSAM AND ANR.	MR A IKBAL	PP, ASSAM

28	Bail Appln./3264/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PARIKHIT RAIDINGIA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
29	Bail Appln./3267/2024 WITH CASE RECORD(SCANNED COPY), FIXED	EUNUS ALI Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
30	Bail Appln./3277/2024 FIXED	MD NUR HUSSAIN Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN MR. H RAHMAN	PP, ASSAM
31	Bail Appln./3303/2024 FIXED	MITHUN DEORI AND ANR Versus STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
BAIL HEARING				
32	AB/1208/2024 FIXED	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
33	AB/1354/2024 FIXED	HAZRAT ALI @ HAJARAT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	PP, ASSAM
34	AB/2198/2024 FIXED	NAIBAR HOSSAIN Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD	PP, ASSAM
35	AB/2364/2024 FIXED	BABLU AHMED BARBHUIYA AND 4 ORS Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
36	AB/2373/2024 FIXED	AJAY DAS @ PANIRAM Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
37	AB/2386/2024 FIXED	VIKASH SHARMA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
38	AB/2598/2024 FIXED	SAMSUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
39	AB/2621/2024 WITH OFFICE NOTE, FIXED	SAHIDUL ISLAM ALIAS SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. A SARMAH MS M BORAH	PP, ASSAM
40	AB/2626/2024 WITH OFFICE NOTE, FIXED	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG MD A ISLAM	PP, ASSAM SC, CBI
41	AB/2710/2024 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
42	AB/2743/2024 FIXED	C LALREMSANGA Versus THE STATE OF ASSAM	MR. V RAJKHOWA MS. A RANA	PP, ASSAM
43	AB/2744/2024 FIXED	MS BETHSY LALRINSANGI Versus THE STATE OF ASSAM	MR. V RAJKHOWA MS. A RANA MS. E C VAIPHEI MR A.J.SARMA	PP, ASSAM
44	AB/2785/2024 FIXED.	SRI NURUL HUDA CHOUDHURY @ NH CHOUDHURY Versus THE STATE OF ASSAM	MR G CHOUDHURY	PP, ASSAM
45	AB/2827/2024 WITH OFFICE NOTE, FIXED	ALOM KHAN @ ALAM KHAN Versus THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGHAIN MR. C. SHIL	MR. A R SIKDAR (R-2) MR. S I TALUKDAR(R-2) PP, ASSAM
46	AB/2898/2024 FIXED	MANZIL AHMED AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM

ORDERS

47	W.P.(Cri.)/30/2021 FIXED	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND ANR	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
48	W.P.(Cri.)/37/2022 FIXED	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. R K D CHOUDHURY MR. A BHATTACHARYA MS. K MALAKAR MS. L DEVI MR. S BIKASH MR. A BHATTACHARJEE MS P BORA MS P DUTTA	MR D KALITA (R-4) GA, ASSAM MR. S C BISWAS (R-8) MR P KATAKI (R-8) MR. S BORTHAKUR (R-4) MS. S KAKATI (R-4) MS. U NANDA (R-8) MS A BORAH SC, CBI GA, ASSAM
49	W.P.(Cri.)/14/2023 FIXED	ANJAN DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM
50	WITH W.P.(Cri.)/9/2023	RADHA CHETIA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA (P-2) MR. M K DAS (P-2) MR. A CHETIA MR H K SARMA B. CHETRY (P-2) MS K BHATTACHARYYA	GA, ASSAM
51	W.P.(Cri.)/18/2023 FIXED	SHARMISTHA BARUAH Versus ATUL AUTO LIMITED	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	
52	W.P.(Cri.)/3/2024 FIXED	M/S ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED AND ANR Versus THE STATE OF GUJRAT	MR. S N TAMULI MS P DEKA	GA, ASSAM MRS S BARUAH(R-3)
53	I.A.(Cri.)/665/2024 AB 3239/2019(D/O), FIXED in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MR. S BAROOAH	08-11-2024	To	17-11-2024
17)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
18)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
19)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
20)	MR B D DAS	13-11-2024	To	16-11-2024
21)	MR A R BHUYAN	11-11-2024	To	29-11-2024
22)	MR G GOSWAMI	15-11-2024	To	20-11-2024
23)	MR B K KAR	12-11-2024	To	23-11-2024

24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5382/2024 FIXED	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
ADMISSION				
2	WP(C)/4258/2024 PART-HEARD, FIXED	M/S CHAYANIKA HANDLOOM PRODUCTS AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
3	WITH WP(C)/4290/2024	M/S DAIBAKI ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
4	WITH WP(C)/4323/2024	M/S N P ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
5	WITH WP(C)/4324/2024	M/S BANTI HANDLOOM PRODUCTS AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
6	WP(C)/4314/2018 FIXED	VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT (VASU) Versus STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR. P K SHARMA MR. N P SARMA MR. S A SANGMA	MR P NAYAK(R-3,4,5,6) SC, HEALTH
7	WP(C)/3877/2021 FIXED	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI

8	WP(C)/172/2023 B/O	M/S BAJRANGBALI ISPAT PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S P ROY MR. N ALAM MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	GA, ASSAM MR R K MOUR (r-8) MR P DAS (r-8) SC, PWD SC, REVENUE
9	WP(C)/3345/2024 FIXED	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR	MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
10	WITH WP(C)/5338/2024	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS	MS M HAZARIKA MS. S NEWAR	
11	WP(C)/3508/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. R ALI MD S HUSSAIN MR M Z SHAH MR. S RAHMAN MS N DEKARAJA MD R ISLAM	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	WITH I.A.(Civil)/2531/2024 in WP(C)/3508/2024	SAFIQUL ISLAM Versus TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
12	WITH WP(C)/3613/2024 CAVT. NO. 06562/024,	MD. ANSER ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D. MR. M U MAHMUD MS. D BORA
13	WITH WP(C)/3615/2024	KADAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
14	WITH WP(C)/3632/2024	MD. ALIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM
15	WITH WP(C)/3649/2024	PADMA KANTA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
16	WITH WP(C)/3663/2024	RAJ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM
17	WITH WP(C)/4076/2024	SHAFIKUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D. MR. U K GOSWAMI MR. U K GOSWAMI MR M SHELIM(R-7) MR M Z SHAHR-7)
18	WITH WP(C)/4481/2024	MD. AINUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D. MR. A SARMA (R-6) MR. M HUSSAIN(R-6) MR. K KALITA(R-6) MR. LENTSO(R-6) MS G SWAMI(R-6)

19	WITH WP(C)/4824/2024	PUNYA KUMAR PATAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. M K HUSSAIN MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
20	WP(C)/3828/2024 FIXED	M/S UCN CONSTRUCTION CO PVT LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHAN	SC, PWD ROAD SC, NCHAC SC, FINANCE DEPTT.
21	WP(C)/3870/2024 B/O	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM DY.S.G.I. SC, REVENUE
22	WP(C)/3931/2024 B/O	CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM MR. A K DUTTA(R-6) DY.S.G.I. SC, BTC SC, REVENUE
ORDERS				
23	Cont.Cas(C)/476/2022 FIXED	M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
24	Cont.Cas(C)/307/2023 B/O	RAJIB SARKAR Versus SANJIV SHYAM AND 3 ORS	MR. M DUTTA MS S DEV MS N RAI	MR. B GOGOI (r- 4) MR. B GOGOI (r- 4) MR A CHALIHA (R-4) MR A CHALIHA (R-4) MR M BHUYAN(r- 4) SC, P W D
25	Cont.Cas(C)/283/2024 B/O	A S ENTERPRISE Versus CHANDAN SARMA AND 3 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	
26	WP(C)/2967/2024 FIXED	QUIPPO OIL AND GAS INFRASTRUCTURE Versus THE OIL INDIA LIMITED AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, I O C
27	WP(C)/4311/2024 FIXED	APURBA KR NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
28	WITH WP(C)/4313/2024	GAUTOM MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
29	WP(C)/5601/2024 FIXED	MD. MARUF SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, P AND R.D. GA, ASSAM
HEARING				
30	WP(C)/1354/2016 PART-HEARD, FIXED	SMTI RUPALI BORDOLOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MRS.B DAS MR.T R SARMA	SC, APDCL
31	WP(C)/4882/2016 WITH LCR, FIXED	M/S SOUTH ASSAM ROADWAYS LIMITED FLEET OWNER Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR P CHOUDHURY MR.R THAKURIA MS B GOSWAMI MR.L P SHARMA	GA, ASSAM MS.M TALUKDARR-2 MR.S SAHU(R-2)
32	WP(C)/80/2017 WITH LCR, FIXED	THE MANAGEMENT OF LANGHARJAN TEA ESTATE Versus THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)

33	WP(C)/2178/2017 FIXED	THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MSB DEVI(R-2) GA, ASSAM MR.N K HALOI(R-2) MS.K D SARMAH(R-2) MR. K M HASSAN MR.R SARMAR-2
34	WP(C)/2534/2017 FIXED	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
35	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
36	WP(C)/5373/2017 CAVT. NO. 972/17 WITH LCR, FIXED WITH I.A.(Civil)/1851/2021 in WP(C)/5373/2017	MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE and ANR. MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE AND ANR.	MR.B NATH MR.N SHARMA MRA UPADHYAY MR. N SHARMA	MR.S DAS MR.N BARUAH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MR. S BAROOAH	08-11-2024	To	17-11-2024
17)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
18)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
19)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
20)	MR B D DAS	13-11-2024	To	16-11-2024
21)	MR A R BHUYAN	11-11-2024	To	29-11-2024
22)	MR G GOSWAMI	15-11-2024	To	20-11-2024
23)	MR B K KAR	12-11-2024	To	23-11-2024
24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5532/2024 FIXED	MD. RAFIQUK ISLAM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
2	WITH Cont.Cas(C)/541/2024	RAFIQUK ISLAM AHMED Versus M. K. YADAV AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. D GOGOI
ADMISSION				
3	WP(C)/4683/2023 FIXED	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
4	WP(C)/6763/2023 FIXED	PRAVHAKAR DAS Versus THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
5	WP(C)/2977/2024 B/O	stricking of the name of the petitioner no. 1 Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM MR. S NEOG (R-9) MS. S G BARUAH (R-9) MR. B BORGHAIN (R-9) MR B SAIKIA (R-9)
6	WP(C)/3698/2024 FIXED	SAJAHAN SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
7	WP(C)/4767/2024 FIXED	AMAL PRAVA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	MR. K R PATGIRI (R-5) MR. K R PATGIRI (R-5) MS CHITRALEKHA DAS(R-5) MS CHITRALEKHA DAS(R-5) MS K BARMAN(R-5) MS K BARMAN(R-5) SC, PWD

8	WP(C)/5114/2024 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
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ORDERS

9	I.A.(Civil)/3423/2024 B/O in WP(C)/5015/2024	PANKAJ KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, FOREST
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WITH
[WP\(C\)/5015/2024](#)

PANKAJ KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR SISHIR DUTTA MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, FOREST
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HEARING

10	WP(C)/4053/2017 PART-HEARD, WITH LCR, FIXED	M/S. KALLINE TEA ESTATE Versus ON THE DEATH OF AMOL TANTI HIS LEGAL HEIR SMTI ANURUPA TANTI	MR.B D DAS MR.H K SARMA MS.R DEKA	MR S DEY GA, ASSAM MS. N DEKA
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11	WP(C)/2211/2024 FIXED	AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
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WITH
[I.A.\(Civil\)/3210/2024](#)
in WP(C)/2211/2024

AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/1966/2018 WITH LCR	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION.(R2) SC, F.T (R3TO5)
2 WP(C)/1975/2018 WITH LCR	SONABHAN BEWA @ SONA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
3 WP(C)/1978/2018 WITH LCR	HAJERA KHATUN @ HAJERA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
4 WP(C)/1983/2018 WITH LCR	RUPBHANU DEWAN Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 WP(C)/2166/2018 WITH LCR	MUSSTT. NURESHMA BEGUM @ NUREJMA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S HOQUE MR S ISLAM MR P K DAS	MR. D BARUAH MS. A VERMA MR J PAYENG MR J PAYENG ASSTT.S.G.I.
6 WP(C)/2297/2018 WITH LCR	ABDUL MUTALIB @ A. MUTALIB Versus UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY	ASSTT.S.G.I.
7 WP(C)/2710/2018 WITH LCR	JELEKA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8 WP(C)/2757/2018 WITH LCR	ROMJAN ALI @ ROMJAN Versus THE UNION OF INDIA AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. K SHARMA	ASSTT.S.G.I.

9	WP(C)/2984/2018 WITH LCR	ASIA KHATOON @ AMBIA KHATOON Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	W.P.(Cri.)/4/2019	TUPE SUBHASH Versus THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
11	Review.Pet./47/2020 IN WP(C)/4876/2018 (D/O), WITH LCR	AMINUR ALI @ AMINOOR ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	PIL/54/2022 WITH OFFICE NOTE	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II, ONLY IF TIME
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2885/2019 WITH WP(C)/4828/2013 (D/O), CAVT./602/2019 in WP(C)/4617/2019	HADAYA BEGUM Versus RUNUMA BEGUM AND 3 ORS	MR H I CHOUDHURY MS. S K NARGIS MS. N DAS MS. A MESEN F RAHMAN MR. B HAZARIKA	GA, ASSAM MR. B C CHOUDHURY
	WITH WP(C)/4617/2019	RUNUMA BEGAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C CHOUDHURY	GA, ASSAM
2	WITH Review.Pet./41/2020	THE DIRECTOR OF SOCIAL WELFARE, ASSAM Versus HADAYA BEGUM	MR G PEGU JR. GA, ASSAM	MS. S K NARGIS FOR CAVEATOR
3	Review.Pet./138/2024 IN WP(C)/5182/2022 (D/O), WP(C)/5882/2022 (D/O)	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus KANCHAN HAZARIKA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	MR. K N CHOUDHURY(R-1 TO 3) MR. D J DAS(R-1 TO 3) N GAUTAM(R-1 TO 3) SC, IRRIGATION
HEARING				
4	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1149/2018 FIXED	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED
2	WP(C)/7198/2018 FIXED	PRANAB KUMAR SARKAR Versus THE NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY AND 3 ORS	MR. S BHARALI MR. M DAS MR. N K NEOG MS. N SULTANA	MR. K N CHOUDHURY (R1- R4) MS. N BAROOAH (R1-R4) MR. M MAHANTA (R1-R4) MR. D J DAS (R1-R4) MR. B K KASHYAP (R1-R4)
3	WP(C)/1630/2020 FIXED	RATNESWAR BORA Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM SC, REVENUE
4	WP(C)/4292/2021 FIXED	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
5	WP(C)/5511/2021 FIXED	SAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
6	WP(C)/3507/2023 FIXED	KAMLESHWARI DEVI Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
ORDERS				
7	Review.Pet./155/2022 IN WP(C)/301/2014(D/O), FIXED	ARABINDA BORO Versus THE UNION OF INDIA AND 3 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. S P CHOUDHURY DY.S.G.I.

HEARING

8	WP(C)/4641/2022 PART-HEARD, FIXED AT 2 PM	TAIZUDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR I RAFIQUE MR. R KALITA MRS S A CHOUDHURY MR. R SALOI MR H AGARWAL MS A AFREEN MR J SINGH MS. R. R. SAIKIA B DAS	
9	WP(C)/5397/2012 FIXED	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
10	WP(C)/5582/2015 FIXED	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. P J SAIKIA MR. L N DIHINGIA	C.G.C. MR. B CHAKRAVARTY MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
11	WP(C)/7072/2015 FIXED	SMTI JYOTIRUPA BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN MS.B RABHA	MS.L BORAH(R-7&8) MRS.V L SINGH SC, NHAI MR.M U MONDAL(R-6&9) MR.M HUSSAIN(R-6&9) MS.J DAS(R-7&8) MR.H DAS(R-7&8) SC, PWD (ROADS) MRS.M BORA MDI H KHAN(R-6&9)
12	WP(C)/1585/2018	GITI KAKATI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	GA, ASSAM SC, GHC
13	WP(C)/2640/2018	DWIPEN BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARMAN MS. J BARMAN MR. D H BARUAH	GA, ASSAM MR. J SARMAH (R6) SC, GHC
14	WP(C)/2685/2018	NIRANJAN MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHOUDHURY MR. A K BARUAH A M I RAHMAN	SC, TRANSPORT SC, A S T C
15	WP(C)/3107/2018	KARTICK SARKAR Versus THE UNION OF INDIA AND 4 ORS.	I HASIEB MR. H RAHMAN	MR G GOSWAMI SC, NF RLY
16	WP(C)/7759/2018	SUNIL KUMAR SENAPATY Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH MR. M C DAS MR. A BHATTACHARJEE	GA, ASSAM MR. P K ROY (R3) MR. S K CHAKRABORTY (R3) MR. M DUTTA (r-2) MR J MAHANTA (r-2)
17	WITH WP(C)/1050/2022	SUNIL KUMAR SENAPATI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM MR. P K ROY (r-5) MR. S K CHAKRABORTY (r-5) MR. M DUTTA (r-2,3,4) MRS. A CHAKRABORTY (r-5) MS. M DUTTA MS S DEV (r-2,3,4)
18	WP(C)/8364/2018 FIXED WITH I.A.(Civil)/3695/2019 in WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 97 ORS. NAYAN DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 87 ORS.	MR. A K PURKAYASTHA MR. S SHARMA MR. A K PURKAYASTHA	GA, ASSAM SC, BTC SC, REVENUE GA, ASSAM SC, BTC SC, REVENUE SC, DLR
19	WP(C)/1558/2019	UTPAL PATHAK AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE

20	WP(C)/4376/2020	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM
21	WP(C)/3818/2021	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
22	Review.Pet./102/2022 IN WP(C)/3894/2013 (D/O), FIXED	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	MR. P P BARUAH
WITH				
23	Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAİN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI
24	WP(C)/685/2022	BIREN HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, CO OP GA, ASSAM SC, AG
WITH				
25	WP(C)/6570/2018	NABIN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
WITH				
26	WP(C)/6583/2018	JOGEN CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
27	WP(C)/538/2023 FIXED	SAMIR DEY Versus THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
28	WP(C)/5372/2023	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM
WITH				
29	Cont.Cas(C)/115/2024	RATHINDRA NATH SARMA PATHAK Versus PRASANTA JYOTI GOSWAMI	MS. J DEKA MS. A TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./130/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, B/O WITH I.A.(Crl.)/421/2024 in Crl.A./130/2024	SAFIQUL ISLAM @ SAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MD A RAHMAN	PP, ASSAM
		SAFIQUL ISLAM @ SAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MD A RAHMAN	PP, ASSAM
HEARING				
2	Crl.A./266/2016 8 Y 3 M 3 D :WITH LCR - 1 (ONE) BUNDLE, P.B. - 14, FIXED	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
3	WITH Crl.A./245/2016 8 Y 3 M 8 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
4	WITH CRL.A(J)/50/2017 8 Y 3 M 8 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
5	WITH Crl.A./95/2017 8 Y 3 M 8 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)

6	Crl.A./181/2022 2 Y 8 M 0 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2 WITH I.A.(Crl.)/1202/2023 in Crl.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
7	Mat.App./22/2023 WITH LCR - 3 (THREE) FILES, FIXED	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM, XXXXXXX Versus XXXXXXX	MR P SHARMAH MR P SONOWAL MR R CHETRY MR. K BHATTACHARJEE MS B TALUKDAR	PP, ASSAM MS. B BHUYAN(AMICUS CURIAE)
8	Crl.A./329/2023 1 Y 3 M 11 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	RATUL BHARALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
9	Crl.A./53/2024 WITH LCR - 2 (TWO) FILES	N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5132/2024 FIXED	SONADHAN CHAKMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN P SINGH	GA, ASSAM MR. D DEKA SC, AIC SC, K A A C
ADMISSION				
2	WP(C)/3784/2017 PART-HEARD, FIXED	SAHJAHAN ALI and 36 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY
3	WP(C)/1323/2016 FIXED	GIRISH CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS. U GOGOI	GA, ASSAM MS. N. BORDOLOI (SC. REVENUE DEPARTMENT) SC, PWD ROADS SC, GMC
4	WP(C)/1040/2017 FIXED	PRAFULLA CHANDRA DEKA and 90 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD and 9 ORS.	MR.D GOGOI MR.S BORTHAKUR	MR.M Z AHMED(R- 1-4) GA, ASSAM MR.A M DUTTA(R- 1-4) MR.B DUTTA R- 1-4 MS N BORDOLOI (SC,REVENUE) MR.S K SHARMA(R- 1-4) SC, POWER GRID
5	WP(C)/7257/2021 FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
6	WITH WP(C)/2551/2019	NAZRA AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
7	WITH WP(C)/4438/2020	NUREJA BEGUM AND 2 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC

8	WP(C)/4077/2023 FIXED	REJAUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM
9	WP(C)/4275/2023 FIXED	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
10	WP(C)/6842/2023 FIXED	DEBENDRA BASUMATARY AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
11	WP(C)/4207/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
WITH				
12	WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
ORDERS				
13	WP(C)/4477/2024 FIXED	SUMAN CHETIA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM DR. R SARMAH (R-6,7) MS P SAHA(R-6,7) MR. J P MORE
WITH				
14	Cont.Cas(C)/523/2024	SUMAN CHETIA Versus SRI GOKUL KHANIKAR	MR. N C DAS MR. M DUTTA MR. S R GOGOI MR. A CHOUDHURY MR. J P MORE	
15	WP(C)/5220/2024 FIXED	M/S KRISHNA TRADING COMPANY Versus RESERVE BANK OF INDIA AND 2 ORS	MR SISHIR DUTTA MR. H DAS	SC, HDFC BANK
HEARING				
16	WP(C)/5868/2012 WP(C) 1354/14(D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
17	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)

WITH
[I.A./1357/2016](#)
in WP(C)/4072/2015

KARTIK MAZUMDAR and 2 ORS.
Versus
THE UNION OF INDIA and 15 ORS

MR.P K KALITA
MR.A K PURKAYASTHA
MR.M K MAJUMDAR
MR.S DAS
MR.D DAS

GA, ASSAM(R2 & 5)
MR.P K BARMAN(R-10 to
15)
C.G.C.
MR. D C BORAH(R-1)
MR.T THAKURIA(R-3)
MR.S BORA(R7-9)
MS.D D BARMANR-10 to 15
SC, GMC
SC, G M D A(R6)
ASSTT.S.G.I.(R1)

18 [WP\(C\)/4688/2015](#)
FIXED

HAREKRISHNA DUTTA
Versus
THE STATE OF ASSAM AND 5 ORS

DR.ASHOK SARAF
MR. R MAZUMDAR
MR. A GOYAL
MR H BEZBARUA
MR. U SARMA
MS.A NEOG

GA, ASSAM
MRS A VERMA
SC, GHC
SC, FINANCE

19 [WP\(C\)/6349/2017](#)
FIXED

JAKIRUDDIN AHMED
Versus
THE STATE OF ASSAM and 8 ORS.

MR.A GANGULY
MR.A DHANUKA
MR.A DUTTA

MR. S BORA (CGC, R-8)
MR. R BORPUJARI (SC,
REVENUE DEPT.)
MR.S S ROY(C.G.C. (R - 8))
MR.B GOGOI(SC, HEALTH
DEPT. (R - 6, 7 & 9))
MR. D NATHGA, ASSAM, R
- 1-5
MS. D D BARMAN (ADDL.
SR. GA)

20 [WP\(C\)/4358/2020](#)

MAHENDRA SINGH CHOUHAN
Versus
THE STATE OF ASSAM AND 4 ORS.

MS. R CHOUDHURY
MR. P N GOSWAMI
MR. I KALITA
MR. R R Gogoi
MS F N ZAMAN

GA, ASSAM
SC, REVENUE

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3421/2024	ANCHAR ALI Versus THE STATE OF ASSAM	MR H A RASHID MR A MALEK	PP, ASSAM
2	Bail Appln./3431/2024	FORIJ UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
MOTION				
3	Crl.Rev.P./446/2024	JAYANTA KUMAR DAS Versus MANJU BHUYAN	MR B KAKATI MR A ALI	
4	Crl.Rev.P./447/2024	FAZAL HOQUE Versus RUNA LAILA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
5	Crl.Rev.P./448/2024	DINESH CH. SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	PP, ASSAM
6	Crl.Rev.P./449/2024	BAKKAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I HAQUE	PP, ASSAM
7	Crl.Pet./1181/2024	AZMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. N H LASKAR MS. J GHOSH	PP, ASSAM
8	Crl.Pet./1213/2024	SHAUKAT LATIF Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
9	Crl.Pet./1346/2024	SALAMAN DEWAN @ MD. SULEMAN DEWAN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
10	Crl.Pet./1347/2024	ELONI BASENA Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR. A. K. SARMA J A MONDAL	PP, ASSAM
11	AB/2960/2024	SOFIQU L ISLAM @ SOFIQU L ALI AND 4 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM

12	AB/2961/2024	MAHAMMAD ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
13	AB/2963/2024	SHOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
14	AB/2965/2024	MANTU DAS AND ANR Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
15	AB/2967/2024	RAFIKUL ALI @ ROFIK ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
16	AB/2968/2024	SRI PANKAJ DUTTA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
17	AB/2970/2024	UPENDRA KUMAR SHARMA @ UPENDRA KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
18	AB/2971/2024	MOJAMMIL RAHMAN @ MOON ALI AND 2 ORS. Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MS F RAHMAN MR A K AZAD	PP, ASSAM
ADMISSION				
19	Crl.Pet./417/2019 B/O	PRADIP KUMAR BHATTACHARYA Versus M/S. DIBRU ENTERPRISE	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	MR. P J SAIKIA MR. R S MISHRA
20	Crl.A./372/2024	LALCHAND ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./2938/2024 FIXED	RAKIB AHMED Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
22	Bail Appln./3205/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MURTAJUL ALI @ MD MURTAJ ALI @ MD MUKSIDUL Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
23	Bail Appln./3217/2024 FIXED	RAJASHRI DEVI Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
24	Bail Appln./3342/2024 FIXED	ABJOL UDDIN LASKAR @ AFJAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
25	Bail Appln./3345/2024 FIXED	RAFIKUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR N J DAS MR K K BHATTACHARYYA	PP, ASSAM
BAIL HEARING				
26	AB/1324/2024 FIXED	JUNTI ALI @ FAJNOOR ALI Versus THE STATE OF ASSAM	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
27	AB/2070/2024 FIXED	JINTU ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM

28	AB/2268/2024 FIXED	FRANCIS AMSONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
29	AB/2381/2024 FIXED	GITAMONI KALITA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
30	AB/2434/2024 FIXED	SANKAR DEB AND 9 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MS R DEKA H YEASMIN	PP, ASSAM
31	AB/2455/2024 FIXED	RAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
32	AB/2513/2024	MUBARAK ALOM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
33	AB/2597/2024 FIXED	MONTU MILI AND 4 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
34	AB/2662/2024	Sanjeev Kumar Mahato Versus THE STATE OF ASSAM	MR. S ISLAM MR S GOGOI A R MONDAL	PP, ASSAM
35	AB/2679/2024 FIXED	ABHIJIT BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
36	AB/2698/2024	TAFJUL ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
37	AB/2717/2024 FIXED	SANIDUL SHEIKH AND 4 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H P GUWALA MR H AGARWAL MR P DOLEY	PP, ASSAM
38	AB/2734/2024 FIXED	JOYBAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH			
39	Bail Appln./3134/2024	AZIMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
40	AB/2740/2024 FIXED	SAIFUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. N DAS MS S DAS	PP, ASSAM
41	AB/2764/2024 FIXED	ABDUL KUDDUS MOLLAH @ ABDUL KUDDUS AND 2 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	
42	AB/2784/2024 FIXED	BANAJIT KAKATI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
43	AB/2867/2024 FIXED	MD AJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
44	AB/2872/2024 FIXED	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
45	AB/2882/2024 FIXED	ATABAR RAHMAN @ ATAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM

ORDERS

46	Crl.A./250/2023 WITH LCR 3 FILES, OFFICE NOTE, B/O	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. N UDDIN MR. M ISLAM MR S H MAHMUD MR S K CHHETRY MS. D BORA MS. B CHETIA L PARBIN	PP, ASSAM
	WITH I.A.(Crl.)/598/2023 in Crl.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
47	Crl.L.P./44/2024 in Crl.A./9675/2024	DR AMRIT KUMAR BARUAH Versus BISWAJIT BHAGAWATI	MR. S C KEYAL M DEKA K JAIN A PAREEK	
	WITH Crl.A./9675/2024 (Filing Number)	DR AMRIT KUMAR BARUAH Versus BISWAJIT BHAGAWATI	MR. S C KEYAL	
48	Crl.Pet./924/2024 FIXED	DINESHWARI PATIR Versus SUREN CHANDRA PATIR AND ANR	MS P DAS (LEGAL AID COUNSEL)	MR. B K SEN (R-1) MR A HUSSAIN (R-1) F. SHAHIN (R-1) N HASAN (R-1) P SINGH (R-1)
49	I.A.(Crl.)/1063/2024 in Crl.A./226/2022	THE STATE OF ASSAM Versus A BABA PEESHAK SINGHA AND 8 ORS		
	WITH Crl.A./226/2022	A. BABA PEESHAK SINGHA AND 8 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. K A MAZUMDER (r-2) MR A HAI (r-2) PP, ASSAM
50	I.A.(Crl.)/1064/2024 B/O in Crl.Pet./603/2024	ABDUL MOZID AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
	WITH Crl.Pet./603/2024	ABDUL MOZID AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
		HEARING		
51	Crl.Pet./451/2023 WITH LCR 2 FIILES(SCANNED COPY)	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
52	I.A.(Crl.)/339/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	MS. D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH Crl.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. S RANA MS M BORAH	MS. D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/383/2023 in Crl.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. S RANA MS M BORAH	MS. D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
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20)	MR B D DAS	13-11-2024	To	16-11-2024
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22)	MR G GOSWAMI	15-11-2024	To	20-11-2024
23)	MR B K KAR	12-11-2024	To	23-11-2024
24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/16/2010 (HEARING), WITH LCR	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS AJOPA BEWA WIFE and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	MRG P BHOWMIK MS.J PURKAYASTHA
2	WITH RSA/17/2010	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS AJOPA BEWA WIFE and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	G P BHOWMIK J PURKAYASTHA
MOTION				
3	CRP(IO)/440/2024 FIXED	MAHESH TALUKDAR Versus DINANATH TALUKDAR	MR. D NANDI MS P SARMAH MR. A NANDI	
ORDERS				
4	I.A.(Civil)/2525/2024 FIXED in WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU
	WITH WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU
HEARING				
5	WP(C)/2517/2021 PART-HEARD, FIXED	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
6	RSA/110/2012 CAVT. NO. 616/2012 WITH LCR, FIXED	NURUL ISLAM and 2 ORS. Versus FARMAN ALI and 10 ORS.	MR.B BANERJEE MR.D F A AHMED MR.J LASKAR	MRM H AHMED MS.N SULTANA FOR CAVEATOR

7	RSA/99/2015 WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
8	RSA/232/2015 WITH LCR, FIXED	SRI SIDDHESWAR DAS Versus SRI SHANKAR GHOSH and 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR K CHAKRAVARTY	MR.S S SHARMA(R-1) MR.B J MUKHERJEE(R-1) MRA SHARMA(R-1)
9	RSA/209/2017 WITH LCR, FIXED	ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
10	RSA/94/2021 WITH LCR, FIXED	LEGAL HEIRS OF AINUDDIN SK. KOBAT ALI AND 6 ORS Versus LEGAL HEIRS OF LATE KASER UDDIN, SAHAD ALI AND 12 ORS	MS. R CHOUDHURY MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MS S S ZIA MR D. CHAKRABORTY	MR. M A SHEIKH
11	WP(C)/4917/2021 FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
12	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
13	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
14	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
15	Mat.App./31/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. C BORUAH MR. DITUL DAS MR. R BORO	MR B SHARMA MS. M JAIN (LEGAL AID COUNSEL)
16	CRP/44/2023 WITH LCR, FIXED	DHIPEN HAJONG @ DHIPES HAJONG AND 3 ORS. Versus KHAGEN HAJONG	MR. R BARUAH MR. A IKBAL MS. M NATH	MR. S I BORA
	WITH			
	I.A.(Civil)/1756/2023 in CRP/44/2023	KHAGEN HAJONG Versus DHIPEN HAJONG @ DHIPES HAJONG AND 3 ORS.	MR. J AHMED MR. S I BORA MR. S I BORA MS A HUSSAIN	MR. R BARUAH

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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21)	MR A R BHUYAN	11-11-2024	To	29-11-2024
22)	MR G GOSWAMI	15-11-2024	To	20-11-2024
23)	MR B K KAR	12-11-2024	To	23-11-2024
24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./189/2019 WITH LCR, B/O	SRI SANKAR DAS AND ANR Versus MRS. CHITRA KALITA AND 2 ORS.	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI	MR. D GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
2	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANIAR
3	MACApp./533/2022 B/O	PHIDING LAPANG Versus XXXXXXXX	MR. D SAIKIA MR. K K DUTTA	MR SISHIR DUTTA (R3) MS S MOCHAHARI (R3) MR. S DUTTA (R3)
4	CRP(IO)/107/2024 FIXED	MILANTI DOLLEY PATIR Versus SUREN CHANDRA PATIR	MR. D K SHARMA MS. S BISWAS	MR. B K SEN (AS LEGAL- AID-COUNSEL FOR R1) MS P DAS MR A HUSSAIN MR N K SARMA N HASAN P SINGH
5	CRP(IO)/129/2024 FIXED	SUNANDA RAM CHOUDHURY Versus HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD
6	MACApp./283/2024 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus JAYRAM CHOUHAN AND 2 ORS	MS. M CHOUDHURY MS M DAS	MR. S CHAUHAN MR. P MAZUMDER (R-1) M. BORUAH (R-1) R DEB (R-1)
7	MACApp./298/2024 FIXED	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JATINDRA PAUL @ JATIN PAUL AND ANR. B	MR. M DUTTA MS S DEV MS N RAI	MR D MONDAL
HEARING				
8	Arb.A./3/2010 CAVT. NO. 604/2010 WITH LCR	JAY PRAKASH JAISWAL and ANR Versus DEVA KANTA CHETIA	K N CHOUDHURY N ALAM MR R DUBEY	MR D CHOUDHURY MR A D CHOUDHURY MR A DHAR S DEKA MR K K DAS B SINGH
	WITH MC/1162/2010 in Arb.A./3/2010	JAY PRAKASH JAISWAL and ANR, Versus DEVA KANTA CHETIA,	MR.K N CHOUDHURY MR. N ALAM MR.R DUBEY	MR.A DHAR MRK K DAS FOR CAVEATOR

9	MACApp./120/2011 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
10	Test.Cas./1/2012 WITH LCR	MD. UMAR ALI SARKAR and 6 ORS Versus MD. SAFIDUL ISLAM,	MR.M K DAS	MRG P BHOWMIK MS.J PURKAYASTHA MS.A DAS
11	MACApp./66/2012 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR. R GOSWAMI(R-4) MS. M SAIKIA(R-4) MS. P BORTHAKUR(R-4) FOR CAVEATOR MR.WISE IMRAN
	WITH MC/1135/2012 in MACApp./66/2012	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
12	MACApp./147/2014 WITH LCR	UNION OF INDIA Versus ISMAIL AND 3 ORS	C.G.C. MR.K PAUL MR. B SARMA	MR.A TALUKDAR(R-4) MS.L SHARMAR-4 MR.K K BHATTA(R-4) MR.J JOHN(R-4)
13	MACApp./172/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus KABERULLA AHMED and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MRD MONDAL
14	MACApp./193/2014 WITH LCR	MRS. LULUMONI BHARALI and 3 ORS. Versus ON THE DEATH OF BITUPAN BHARALI HIS LEGAL HEIRS	MR. A R AGARWALA MR. B KAKATI MR. C M MAHANTA	MR. I ALAM (R-3) MR. U B SARMA (r-2) MR. D SARMAH (r-2) MS. M SAIKIA (R-3) S. J. SAHARIAH (r-2) B. D. KAKATI (r-2)
15	MACApp./202/2014 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. SAHABUDDIN KHAN and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MRU S BORGOHAIN MR.H BURAGOHAIN MR.A K GUPTA(R-1) MR.A BARUAH MR.R S MISHRA(R-1) MR P GOGOI
	WITH MACApp./484/2018	MD. SAHABUDDIN KHAN Versus NAYAN JYOTI KHANIKAR	MR. A K GUPTA MR. R S MISHRA	MR. S ALI MR. J C GOGOI MR. R GOSWAMI(R-3) MR. D HANDIQUE MR. K KALITA MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3) MR. H KAKATI
17	CRP/99/2016 WITH LCR	PANKAJ DUGGAR Versus SUNITA DEVI AGARWAL	MR. S C KEYAL MS. P BARUAH MS. N DAS	MR. T J MAHANTA MS. P BHATTACHARYA MR. P P DUTTA MS. M KALITA MR. B K GOSWAMI
18	MACApp./932/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI LAXMI DEVI AND 5 ORS	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MS P BARUAH MR. D C C PHUKAN A K MISHRA (R-1)
	WITH I.A.(Civil)/3872/2018 in MACApp./932/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI LAXMI DEVI AND 5 ORS	MR. A AHMED	
19	MACApp./3/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUTU DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S BAROOAH (R2) MR. A R SHOME MR A J GHOSH MS J K JAISWARA
	WITH I.A.(Civil)/25/2019 in MACApp./3/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUTU DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH I.A.(Civil)/651/2023 in MACApp./3/2019	SMTI PUTU DUTTA AND 3 ORS Versus ORIENTAL INSURANCE COMPANY LTD	MR. A R SHOME	MS R D MAZUMDAR
20	MACApp./157/2019 WITH LCR, FIXED	DILOWARA BEGUM (WIFE) AND 5 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
21	WITH MACApp./323/2019 WITH LCR	KHADIIJA BEGUM AND 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
22	MACApp./180/2019 WITH LCR, FIXED	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
23	WITH MACApp./10/2019 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	WITH I.A.(Civil)/59/2019 in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
24	WP(C)/4654/2021	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
	WITH I.A.(Civil)/2893/2024 in WP(C)/4654/2021	ROUSANARA BEGUM Versus SUMAIYA KHATUN AND 9 ORS	MR. M H TALUKDAR	MR. R A AHMED (r-8,9) SC, SEC. EDU. MR. A R BHUYAN SC, AG MR. M S ALAM SC, SEC. EDU. SC, FINANCE
25	MACApp./509/2022 FIXED	NEW INDIA ASSURANCE CO. Versus RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R- 1,2,3) MR. H ALI (R- 1,2,3) MS. C MOZUMDAR(R-1,2,3) MR. S P SHARMA (R-1,2,3) B BARMAN (R-6)
26	WITH MACApp./286/2022 WITH LCR	RAHIMA KHATUN AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS. C MOZUMDAR MR. S P SHARMA MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)
27	MACApp./404/2023 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD. Versus LAXMI PRIYA DEVI @ LAXMI DEVI SARMAH AND 6 ORS.	MR. P J BARMAN	MR. S C BISWAS (r-1,3) MS. R D MOZUMDAR (r- 4,5) MR H C DAS (r-7) MR. A A MONDAL (r-7) MS. C MOZUMDAR (r-4,5) MR. S P SHARMA (r-4,5) MS. U NANDA (r-1,3) MS A BORAH (r-1,3) MS. J GHOSH (r-6) MR A ALAM (r-7)

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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20)	MR B D DAS	13-11-2024	To	16-11-2024
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23)	MR B K KAR	12-11-2024	To	23-11-2024
24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1104/2022 PART-HEARD, FIXED	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. GA, AP
	WITH WP(C)/1844/2022	TASSOALLOYS PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1850/2022	TASSOALLOYS PRIVATE LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1857/2022	TASSOALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1861/2022	SKAMORD MININGPRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
6	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
ADMISSION				
7	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
8	WP(C)/2306/2023 FIXED	DR. HRISHIKESH DEKA Versus THE STATE OF ASSAM AND 3 ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	GA, ASSAM MR. A PHUKAN (R - 4) MR. W SHARMA (R-4) SC, REVENUE

ORDERS

9	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
10	Cont.Cas(C)/192/2024 FIXED	JANAM BEGUM Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
WITH				
11	Cont.Cas(C)/183/2024	LAILA BEGUM LASKAR (MAZUMDER) Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
WITH				
12	Cont.Cas(C)/185/2024	SOMULA BEGUM LASKAR Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
HEARING				
13	WP(C)/7264/2015 PART-HEARD, FIXED AT 2 PM	RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH
14	WP(C)/7207/2016 PART-HEARD	REJIA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR. A A MONDAL MR. B ISLAM MR. N N B CHOUDHURY , AMICUS CURIAE MR. S HUSSAIN	GA, ASSAM
15	WP(C)/7297/2013 WITH LCR	NEERAJ BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
16	WP(C)/7982/2015	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
17	WP(C)/688/2016	DEBENDRA SAIKIA and 4 ORS Versus THE NUMALIGARH REFINERY LTD. and 3 ORS.	MR.A BORAH MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.S NEOG MS.K BARPUJARI MR.K OJHA	MR.U K NAIR R-3 MS U DAS(R-3) MS.A VERMA(R-3) MR. A DHAR (R-1,2,3) ASSTT.S.G.I.
18	WP(C)/1204/2016 WITH LCR	APURBA KUMAR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY MS W YHOSHII MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR. B K BHAGAWATI MR G C HAZARIKA MR. L Deka MR A K PANDIT
19	WP(C)/5974/2016 FIXED	MD. SIDDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR.M U MONDAL MS N NASRIN MR.A WAHAB MD I H KHAN	GA, ASSAM R 1 -7
20	WP(C)/6328/2016	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5) MR P NAYAK,SC, FINANCE
21	WP(C)/6443/2016 FIXED AT 2 PM	MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE

22	WP(C)/6706/2016	CHANDRA KANTA SAIKIA ALIAS CHANDRA KANTA SHAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, PENSION SC, TREASURY SC, FINANCE MRSA VERMA
23	WP(C)/6831/2016	JOHN JACOB and 34 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN	MRS. A GAYAN ASSTT.S.G.I.
24	WP(C)/6963/2016	JAYANTA SARMAH Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS	MR.D DAS MRB KAUSHIK MR.K TADO	MR.S P CHOUDHURY
25	WP(C)/763/2018	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3006/2024	SUNTU TIWARI Versus THE STATE OF ASSAM	MR. J PAUL MR. A PAUL	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3432/2024	NASIUR RAHMNA Versus THE STATE OF ASSAM	MR. F A HASSAN MD A H ANSARI	PP, ASSAM
MOTION				
3	Crl.Pet./1244/2024 FIXED	CHAMPA DAS Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. AJAY SARMA MS R BEGAM	PP, ASSAM
4	Crl.Pet./1274/2024 FIXED	KAMAL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM
ADMISSION				
5	Crl.Pet./1264/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
6	Crl.Pet./577/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
7	Crl.Pet./1028/2023 FIXED	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR G ALAM(R-2) MR. D NATH (R-3) MR S R A NASER(R-2) PP, ASSAM
8	Crl.Pet./1028/2023 FIXED	SANJAY DAS Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. A K PURKAYASTHA (r-2) MR. S SHARMA (R2) PP, ASSAM
9	Tr.P.(Crl.)/13/2024 WITH LCR (ONE FILE). FIXED.	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
9	Crl.Pet./707/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	MUNIN BARMAN @ MOON BARMAN Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./2842/2024 WITH CASE RECORD(SCANNED COPY), B/O	DIPANTA CHANDRA NATH Versus THE STATE OF ASSAM	MR B MALAKAR	PP, ASSAM
11	Bail Appln./3115/2024 FIXED	SRI PRASANTA KALITA Versus THE STATE OF ASSAM,	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM

BAIL HEARING

12	AB/2437/2024 FIXED	ROFIZ UDDIN ALIAS RAFIJUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	AB/2591/2024 WITH OFFICE NOTE, FIXED	HABIJUL HOQUE @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR J I MONDAL MR J ISLAM	PP, ASSAM
14	AB/2595/2024 FIXED	AMINUR ALI Versus THE STATE OF ASSAM AND ANR.	DR G J SHARMA MR A KUDDUS MS. K BHATTACHARYYA MS B BORA	PP, ASSAM
15	AB/2629/2024 FIXED	MUKTAJAL ALI Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
16	AB/2695/2024 FIXED	DIPEN DEKA BORUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
17	AB/2776/2024 FIXED	SHAHAD ALI @ SAIDUR MONDAL Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM

ORDERS

18	Crl.Pet./1075/2018 FIXED	AKAN DUTTA Versus ANILA DEVI AND ANR	MS. P BHATTACHARYA MR. A BARUA	MR. B GOSWAMI (R1) MR. P P BORTHAKUR (R1) MAYUR DAS (R1) PP, ASSAM (R2)
19	I.A.(Crl.)/594/2023 WITH LCR 3 FILES, P.B.-1, FIXED in Crl.A./245/2023 WITH Crl.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
20	WITH Crl.A./228/2023 1 Y 5 M 14 D	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
20	Crl.A./228/2023 1 Y 5 M 14 D	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

HEARING

21	Crl.A./86/2011 WITH LCR 5 FILES, FIXED	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
22	Crl.Rev.P./127/2011 WITH LCR 2 FILES, FIXED	MD. NABA ALI Versus THE STATE OF ASSAM	MR. D K BHATTACHARYYA, AMICUS CURIAE MR.H K DAS MR.G R DEV	PP, ASSAM
23	Crl.Pet./314/2011 WITH LCR 3 FILES, FIXED	MRS. SABNAM AHMED and ANR. Versus THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
24	Crl.A./38/2012 WITH LCR 5 FILES, FIXED	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
25	Crl.Rev.P./10/2013 WITH LCR 4 FILES, FIXED	PRAHLAD KALITA Versus THE STATE OF ASSAM	MR.M K DAS MRN BAKHSH	PP, ASSAM

26	Crl.A./116/2013 WITH LCR 5 FILES, P.B.-1, FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM,	MR.S C BISWAS MR P KATAKI MR.B CHOUDHURY MR. E AHMED MRS R BEGUM MR.H ROHMAN MS.S PHUKAN MS. A LALA	PP, ASSAM
27	Crl.Pet./650/2013 FIXED	VIKRAM SLATHIA Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.J KOTOKY MR.A SAHEWALLA	MR.N C DAS MS.B BEGUM MS.M DEVI PP, ASSAM MS.A BARMAN
28	Crl.Rev.P./140/2017 FIXED	RAJ KUMAR SINGH Versus THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
29	Crl.A./358/2019 WITH LCR 6 FILES, FIXED	MAYAN ALI Versus THE STATE OF ASSAM AND ANR	MR. U C RABHA MR. S C BISWAS MR. P K DAS MR. S M SARMA MR. M M DEKA MR. F A HASSAN MR K K GHOSH	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
30	Crl.A./199/2022 <u>2 Y 3 M 14 D</u> :WITH LCR 5 FILES, FIXED	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./372/2013 FIXED	RIDHWAN HUSSAIN RAMADAN Versus ANOWAR KHAN	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH MRP DOLEY
2	WITH Crl.Rev.P./373/2013	RIDHWAN HUSSAIN RAMADAN Versus MISS NAGMA KHAN	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH MRP DOLEY
BAIL HEARING (BA)				
3	Bail.Appln./2855/2024 WITH CASE RECORD(SCANNED COPY). FIXED	PAOMINTHANG Lhanghal Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
ORDERS				
4	Crl.M.C./283/2014 WITH LCR 1 FILE, FIXED in Crl.Pet./42/2014	ASSAM RASTABHASA PRASAR SAMITY KARMI SABHA Versus DR. KHIRODA KUMAR SAIKIA and ORS	MRS.A SHARMA	MR. M PHUKAN, GA, ASSAM PP, ASSAM MR.L P SHARMA
	WITH Crl.Pet./42/2014	DR. KHIRODA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.A SHARMA PP, ASSAM

5	Crl.Pet./616/2014 FIXED	MOHI UDDIN AHMED and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.M HAQUE MR.A Y CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
	WITH			
6	Crl.Pet./444/2014	GHALIB MANSOOR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M HAQUE MR.A Y CHOUDHURY MR.M A CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
	WITH			
7	Crl.Pet./526/2014	AMAR CHAND MAHESHWARI and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.Z MUKIT MR.A SATTAR	PP, ASSAM
	WITH			
8	Crl.Pet./661/2014	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.M HAQUE MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
	WITH			
9	Crl.Pet./664/2014	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS. Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
		QUASHMENT		
10	Crl.Pet./618/2012 WITH LCR 1 FILE	SRI ARUP JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P PATHAK MS.P BARMAN MR.J N GOGOI MRS OJAH	MS.M DAS MR A N AHMED PP, ASSAM MR.B C CHOUDHURY
	WITH			
11	Crl.Pet./630/2012 WITH LCR 3 FILES	MD. AFTAB ALI Versus MUSST. SAHARA BEGUM and ANR	MS.R RONGMAI MR.R DEV MSU BHARALI	MR.B HUSSAIN PP, ASSAM MR.P B MAZUMDER MS.H CHOUDHURY
	WITH			
12	Crl.Pet./216/2013 WITH LCR 2 FILES	MANAB CHAKRABORTY Versus THE STATE OF ASSAM and ANR	MR.S DEY MR.P SEN	MR.R BARUAH MS.K DEVI MS.H DAS MS.K DAS PP, ASSAM
	WITH			
13	Crl.Pet./410/2012	SMTI RINA BALA NATH and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R BARUAH MS.K DEVI MR.D TALUKDAR MR. K SAIKIA	MR.S DEY PP, ASSAM MR.P SEN
		HEARING		
14	Crl.Rev.P./467/2013 WITH LCR 4 FILES	JADAB CHANDRA BORA @ JADAV BORA Versus THE STATE OF ASSAM and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MRS BORGHAIN PP, ASSAM
	WITH			
15	Crl.Pet./212/2014 WITH LCR 3 FILES, FIXED	ISHWAR PRASAD JALAN Versus THE STATE OF ASSAM AND ANR	MR.S CHAUHAN MS.M DAS MR.A R SHOME	MR.S K KEJRIWAL PP, ASSAM MRSS KEJRIWAL
	WITH			
16	Crl.A./308/2014 WITH LCR 24 FILES(2 BUNDLES)	SRI PROMOD CHANDRA SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.P J SAIKIA MR. B TALUKDAR, AMICUS CURIAE MR.M PHUKAN MR. P DUTTA MR.M H MAZARBHUIYA	SC, CBI
	WITH			
17	Crl.A./309/2014	SRI DEEPAK HAZARIKA Versus CENTRAL BUREAU OF INVESTIGATION	MR. B TALUKDAR, AMICUS CURIAE MRM HALOI MS.R BEGUM MR.P KATAKEY	SC, CBI

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/9573/2019 PART-HEARD	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
	WITH			
2	WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
	WITH			
3	WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
	WITH			
4	WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3427/2024	SAMINUR ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	PP, ASSAM
<u>ADMISSION</u>				
2	CRP(IO)/140/2024 PART-HEARD	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
3	CRP(IO)/153/2024 PART-HEARD	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./2941/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	LALLIAN SANGA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>ORDERS</u>				
5	I.A.(CrI.)/778/2024 AB 892/2024(D/O) in AB/892/2024	SRI SANDEEP GARODIA Versus PRAKASH AGARWALA	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
6	WITH I.A.(CrI.)/779/2024 AB 1152/2024(D/O)	SRI SANDEEP GARODIA Versus MADHUJYA DAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. M KHAN (COUNSEL) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	WP(C)/7324/2013 BY SLIP, WITH LCR 2 FILES	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
2	WP(C)/8442/2019 FIXED	UTPALA SAHU SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE

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